

LOK SABHA
UNSTARRED QUESTION NO. 4071
TO BE ANSWERED ON 19th DECEMBER, 2024

Public Enterprises under the Ministry

4071. Shri Murari Lal Meena:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number and names of the public enterprises under the Ministry;
- (b) the details of the number of posts created and currently lying vacant in all public sector enterprises;
- (c) the number of public enterprises handed over to private sector under the public-private partnerships; and
- (d) the reasons for handing over these public enterprises under public-private partnership (PPP) by the Government?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

- (a): The details of major public enterprises including their domestic subsidiaries under the Ministry of Petroleum & Natural Gas are at Annexure.
- (b): The creation of new posts and filling vacant posts is a regular and routine exercise in all public sector enterprises as per their organizational needs. The number of sanctioned posts and currently lying vacant in all public enterprises are 96019 and 3554 respectively.
- (c): Nil.
- (d): Does not arise, in view of (c) above.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 4071 RAISED BY SHRI MURARI LAL MEENA TO BE ANSWERED ON 19TH DECEMBER, 2024 REGARDING PUBLIC ENTERPRISES UNDER THE MINISTRY

Details of major public enterprises including their domestic subsidiaries under Ministry of Petroleum and Natural Gas.

Sl. No.	Name of Public Enterprise
1.	Indian Oil Corporation Limited (IOCL)
	Subsidiaries of IOCL *
(i.)	Chennai Petroleum Corporation Limited (CPCL)
2.	Bharat Petroleum Corporation Limited (BPCL)
	Subsidiaries of BPCL*
(i.)	Bharat Petro Resources Limited (BPRL)
(ii.)	BPCL-KIAL Fuel Farm Facility Private Limited
3.	Oil & Natural Gas Corporation (ONGC)
	Subsidiaries of ONGC*
(i.)	ONGC Videsh Limited (OVL)
(ii.)	Hindustan Petroleum Corporation Limited (HPCL)
(iii.)	Mangalore Refinery & Petrochemicals Limited (MRPL)
(iv.)	Petronet MHB Ltd. (PMHBL)
4.	Oil India Limited (OIL)
	Subsidiaries of OIL*
(i.)	Numaligarh Refinery Limited (NRL)
5.	GAIL (India) Limited
	Subsidiaries of GAIL*
(i.)	GAIL Gas Limited
(ii.)	Brahmaputra Cracker and Polymer Limited
(iii.)	Konkan LNG Limited
(iv.)	Tripura Natural Gas Company Limited
(v.)	Bengal Gas Company Limited
6.	Engineers India Limited (EIL)
7.	Balmer Lawrie Investments Limited (BLIL)
	Subsidiary of BLIL*
(i.)	Balmer Lawrie & Company Limited (BLC)

*Being subsidiaries of Public Enterprises, Government of India does not have direct shareholding.

Source: All the concerned Public Enterprises.